

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 283 OF 2014
APPEAL NO. 141 OF 2015
APPEAL NO. 30 OF 2016 & IA NO. 82 OF 2016 AND
APPEAL NO. 31 OF 2016 & IA NO. 84 OF 2016**

Dated: 9th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

APPEAL NO. 283 OF 2014

In the matter of:

M/s Sesa Sterlite Ltd.	Appellant(s)
Vs.		
Odisha Electricity Regulatory Commission & Ors.	Respondent(s)

**APPEAL NO. 141 OF 2015
APPEAL NO. 30 OF 2016 & IA NO. 82 OF 2016 AND
APPEAL NO. 31 OF 2016 & IA NO. 84 OF 2016**

In the matter of:

M/s Vedanta Ltd.	Appellant(s)
Vs.		
Odisha Electricity Regulatory Commission & Ors.	Respondent(s)

ORDER

These matters could not be taken up due to administrative reasons.

List these matters on **21.02.2018**.

COURT MASTER